

**Sr.Civil Judge and JMFC,Cnballi**  
**Sri.Kiran Kumar D Wadigeri**  
**Sr.Civil Judge and JMFC,CN Halli**  
**Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b><u>02.45 PM to 05.45PM</u></b>		
1	O.S. 34/2020 (NOTICE) IA/1/2020		S. K. Vijayalakshmi <b>Vs</b> T. A. Ramachandra Guptha	T. Ravindrakumar
		<b><u>11.00 AM to 02.00PM</u></b>		
	<b>AMENDMENT</b>			
2	O.S. 7/2019 (SUMMONS)		Nagarathnamma <b>Vs</b> Sundaralakshamma	D.M.Swamy
3	R.A. 8/2020 (NOTICE) IA/1/2020		Nagarathnamma <b>Vs</b> Nagaraju	G.Sreenivasamuthy
4	M.V.C. 542/2019 (EVIDENCE)		Shivanna <b>Vs</b> Dayananda.A.C	M.V.Madhusudhana
5	M.V.C. 706/2019 (EVIDENCE)		Nijaguna Shivayogi.C <b>Vs</b> Dinesh.K.B	K.M.Shadakshari
6	O.S. 10/2020 (EVIDENCE)		B. G. Nagarathnamma <b>Vs</b> Sharadamma	N.N.Sreedhara
7	R.A. 7/2018 (ARGUMENTS)		Lingappa <b>Vs</b> Chennabasavaiah	C.Rajashekhhar
8	R.A. 28/2019 (ARGUMENTS)		Kempamma <b>Vs</b> Jayalakshamma	N.N.Sreedhara
9	R.A. 30/2019 (ARGUMENTS) IA/1/2019		C.M.Beeraiah <b>Vs</b> Sunandamma	K.N.Gururaja
10	O.S. 31/2019 (hear on IA)		Shashikala <b>Vs</b> Mangalamma	C. N. Krishnamurthy
11	O.S. 22/2018 (FOR OBJECTION) IA/1/2018		Umesh C. K. <b>Vs</b> Sulochana	T.G.V.
12	M.C. 58/2019 (FOR OBJECTION)		S.H.Praveena <b>Vs</b> P.H.Tejavathi	G.S.Channabasappa
13	O.S. 30/2020 (FOR OBJECTION) IA/1/2020 IA/2/2020		LAKSHMAMMA @ LAKSHMIDEVAMMA <b>Vs</b> Susheelamma	M.B.Nagaraj

**Cases listed below are adjourned due to Covid 19**

**Sr.Civil Judge and JMFC,Cnhalli**  
**Sri.Kiran Kumar D Wadigeri**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	M.V.C. 1192/2017 (EVIDENCE)	11-12-2020	Bhadrash <b>Vs</b> R.B. Santhosh	M.S.Ramesh
15	M.V.C. 830/2018 (EVIDENCE)	11-12-2020	Jamshid <b>Vs</b> Mijjahid Pasha	D.S.Ramesh
16	O.S. 14/2018 (EVIDENCE)	11-12-2020	H.P.Madhu alias H.P.Parvathi <b>Vs</b> C.M.Satheesha	C.N.Krishnamurthy
17	M.V.C. 1328/2018 (EVIDENCE)	11-12-2020	Gopalaiah <b>Vs</b> Nagaraju.B.	M.S.Ramesh
18	M.V.C. 1373/2018 (EVIDENCE)	11-12-2020	Gurumurthy <b>Vs</b> Rakshith.M.	M.S.Ramesh
19	M.V.C. 1374/2018 (EVIDENCE) IA/1/2019	11-12-2020	Hanumantharao <b>Vs</b> Rakshith.M.	M.S.Ramesh
20	M.V.C. 1414/2018 (EVIDENCE)	11-12-2020	Narasimhaiah <b>Vs</b> The United India Insurance Co.	M.N.Shekaraiah
21	M.V.C. 1485/2018 (EVIDENCE)	11-12-2020	Chittanna @ Chittalingaiah <b>Vs</b> The Managing Director	Swamy.D.M
22	M.V.C. 25/2019 (EVIDENCE)	11-12-2020	C.N.Kondandaramiah <b>Vs</b> Nagarathnamma	S Dilip
23	M.V.C. 175/2019 (EVIDENCE)	11-12-2020	Venkatesh <b>Vs</b> C.E.Mohan Kumar	Ramesh Babu H R
24	M.V.C. 244/2019 (EVIDENCE)	11-12-2020	Chennabasavaiah <b>Vs</b> Dharmaraju	Rameshbabu H.R.
25	M.V.C. 320/2019 (EVIDENCE)	11-12-2020	Shashidhar <b>Vs</b> A.C.Nataraju	M.S.Ramesh
26	M.V.C. 472/2019 (EVIDENCE)	11-12-2020	Preethkumar <b>Vs</b> Royal Sundaram Alliance Insurance Co.Ltd	Gnanamurthy H S
27	M.V.C. 602/2019 (EVIDENCE)	11-12-2020	Basavaraju <b>Vs</b> The United India Insurance Co.	Rajabhushan.C.
28	M.C. 39/2019 (EVIDENCE)	11-12-2020	Naveenkumar H.R. <b>Vs</b> Jyothi M.A.	H.S.G.

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	M.V.C. 782/2019 (EVIDENCE)	11-12-2020	Annapoornamma <b>Vs</b> Umesh	Sreedhara.N.N
30	O.S. 4/2020 (EVIDENCE)	11-12-2020	Chandrakala <b>Vs</b> Rajanna	M. V. Madhusudhana
31	M.V.C. 1191/2017 (EVIDENCE)	11-12-2020	K.B. Raghu <b>Vs</b> R.B. Santhosh	M.S.Ramesh
32	M.V.C. 1193/2017 (EVIDENCE)	11-12-2020	H.D. Rajanna <b>Vs</b> R.B. Santhosh	M.S. Ramesh
33	O.S. 4/2018 (EVIDENCE) IA/1/2018	11-12-2020	H.P.Madhu alias H.P.Parvathi <b>Vs</b> C.M.Satheesh	C.N.Krishnamurthy
34	M.V.C. 829/2018 (EVIDENCE)	11-12-2020	Thirumalesh <b>Vs</b> Sheshamal G.	M.S.Ramesh
35	O.S. 19/2018 (EVIDENCE) IA/1/2018	11-12-2020	Captain Somashekar <b>Vs</b> C.V.Raju	N.N.Sreedhara
36	M.C. 1/2019 (EVIDENCE)	11-12-2020	C.S.Nagaraju <b>Vs</b> Nagarathna	C.N.K.
37	M.V.C. 176/2019 (EVIDENCE)	11-12-2020	Y.S.Lokesh <b>Vs</b> The Oriental Insurance Co.Ltd	Ramesh Babu H.R
38	M.V.C. 245/2019 (EVIDENCE)	11-12-2020	Gangamma <b>Vs</b> Dharmaraju	Rameshbabu H.R.
39	Misc 4/2019 (EVIDENCE)	11-12-2020	Puttaiah <b>Vs</b> Siddamma	M.Mahalingaiah
40	Misc 5/2019 (EVIDENCE)	11-12-2020	Puttaiah <b>Vs</b> Siddamma	M. Mahalingaiah
41	M.C. 27/2019 (EVIDENCE)	11-12-2020	Madhu <b>Vs</b> Swetha	N.N.Sreedhara



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 47/2019 (SUMMONS)		Handanakere Police Station <b>Vs</b> Palakshaiah	Assistant Public Prosecutor
2	C.C. 87/2019 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Ramu @ Ramesha	Assistant Public Prosecutor
3	C.C. 206/2019 (SUMMONS)		Shankaraiah <b>Vs</b> M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
4	C.C. 207/2019 (SUMMONS)		H.G.Dharamakumar <b>Vs</b> M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
5	C.C. 72/2020 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Kariyappa	Assistant Public Prosecutor
6	C.C. 268/2020 (SUMMONS)		Handanakere Police Station <b>Vs</b> Shekharaiah	Assistant Public Prosecutor
7	C.C. 269/2020 (SUMMONS)		Handanakere Police Station <b>Vs</b> Yogananda Murthy	Assistant Public Prosecutor
8	C.C. 302/2020 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Naveen	Assistant Public Prosecutor
9	C.C. 208/2019 (NOTICE)		H.S.Devaraju <b>Vs</b> M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
<b>SUMMONS TO ACCUSED</b>				
10	C.C. 50/2019 (APPEARANCE OF ACCUSED)		The Sub Inspector of Police, Handanakere P.S <b>Vs</b> Nagarajiah	Assistant Public Prosecutor

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	C.C. 209/2019 (APPEARANCE OF ACCUSED)		Chandrashekhara Naika <b>Vs</b> M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
12	C.C. 597/2018 (FRAMING OF CHARGE OR PLEA)		Handanakere Police Station <b>Vs</b> Bindukumar	Assistant Public Prosecutor
13	C.C. 205/2019 (FRAMING OF CHARGE OR PLEA)		Kamma <b>Vs</b> M/S.Sri.Vangaelakshmi Trading Co.,by its Proprietor, R.S.Yogeesh	N.N.Sreedhara
14	C.C. 604/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere P.S. <b>Vs</b> Shivaswamy and 8 others	Assistant Public Prosecutor
<b>11.00 AM to 02.00PM</b>				
15	C.C. 301/2018 (SUMMONS)		The Sub Inspector of Police, Handanakere Police Station <b>Vs</b> Manjunatha Y.K. and 4 others	Assistant Public Prosecutor
16	C.C. 162/2017 (NOTICE)		Handanakere Police Station <b>Vs</b> Raveesh Y.T.@ Ravi.Y.T and Three Others	APP
17	C.C. 628/2018 (EVIDENCE)		Handanakere Police Station <b>Vs</b> Thimmaraju	Assistant Public Prosecutor
<b>Cases listed below are adjourned due to Covid 19</b>				
18	P.C.R. 159/2016 (FOR ENQUIRY)	<b>11-12-2020</b>	Sarojamma <b>Vs</b> Gangeebai	Lokeshwara Y. G.
19	C.C. 156/2017 (NBW to Accused)	<b>11-12-2020</b>	H.S.Gnanamurthy <b>Vs</b> Vedaradhya	Lokeshwara Y. G.
20	C.C. 286/2017 (NBW to Accused)	<b>11-12-2020</b>	B.Jayakumar <b>Vs</b> B.M.Shivamma	G. B. Adarsh
21	CrI.Misc. 324/2020 (PAPER PUBLICATION ISSUED)	<b>11-12-2020</b>	Mallikarjunaiah <b>Vs</b> Thasildar	N.N.Sreedhara

**Pr. Civil Judge and JMFC Court,CN Halli**  
**Smt. Thendral K(Incharge)**  
**Pr. Civil Judge and JMFC**  
**Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	O.S. 93/2018 (NOTICE)		Mahalingaiah Vs Gaviyappa	C. Rajashekhar
2	FDP 10/2010 (HEARING)		Umapathi and others Vs Mallikarjunaiah and others	SHC CKS
3	O.S. 72/2012 (HEARING)		Erabovi Vs Siddalingappa, dead by Irs.,	C.K.Seetharamaiah N.N.Sreedhara
4	O.S. 216/2009 (ARGUMENTS)		Janatha Vidya Sanga and others Vs The Registrar of Societies and association	Assistant Government pleader
5	O.S. 53/2018 (ARGUMENTS) IA/1/2018		Serojamma Vs Umesh and 2 others	H. S. Gnanamurthy
6	O.S. 75/2012 (Written statement)		Thimmaiah Vs Lingaiah	
7	O.S. 144/2016 (Cross Evidence)		Kodandaramaiah Vs K.H.Venkateshaiah	M.Mahalingaiah
8	FDP 4/2014 (/0000) (HEARING)		narasimhanaika Vs ramanaika and another	
9	O.S. 211/2020 (ORDERS) IA/1/2020		Yashodamma Vs Mallamma	S.M.Shivashankar
10	O.S. 25/2004 (ARGUMENTS)		Somashekaraiah Vs Puttaramaiah	
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 195/2019 (SUMMONS) IA/1/2019	02-01-2021	Kodandaramaiah Vs Nagaraju	C. N. Krishnamurthy
12	O.S. 210/2019 (SUMMONS)	02-01-2021	Huchamma Vs Jayamma and 22 others	T. G. Vijayakumar
13	O.S. 211/2019 (SUMMONS)	02-01-2021	Eshwarappa Vs Shivamma	H. T. Hanumanthaiah
14	O.S. 26/2020 (SUMMONS) IA/1/2020	02-01-2021	Mahalingaiah Vs Siddamma	C. N. Krishnamurthy/Manjunath A.M
15	O.S. 33/2020 (SUMMONS)	02-01-2021	Prakash.K.L. Vs Sannaningamma	H. T. Hanumanthaiah



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 37/2020 (SUMMONS)	02-01-2021	Canara Bank, Chikkanayakanahalli Branch. Vs C.K.Harishkumar	C. N. Krishnamurthy
17	O.S. 40/2020 (SUMMONS)	02-01-2021	Canara Bank, Chikkanayakanahalli Branch Vs Mallikarjunaiah	N.N.Sreedhara
18	O.S. 155/2020 (SUMMONS) IA1/2020	02-01-2021	G.C.Marulasiddappa Vs Thimmakka	B. K. Sadashivappa
19	O.S. 168/2020 (SUMMONS) IA1/2020	02-01-2021	Venkatamma Vs Seebaiiah	N. Jayanna
20	O.S. 236/2012 (NOTICE)	02-01-2021	Sarojamma and 4 others Vs Chinnamma and 2 other s	
21	EX 24/2014 (NOTICE)	02-01-2021	Syed Shafiulla Vs Nagaraju	R.K.N
22	EX 26/2015 (NOTICE)	02-01-2021	State Bank of India Vs Basavaiah N.	N.N.Sreedhara
23	EX 18/2017 (NOTICE)	02-01-2021	State Bank of India, By its Branch Manager Vs Raghavendra	G.S.Channabasappa
24	O.S. 25/2018 (NOTICE)	02-01-2021	Veena Vs Lakshmi Bai and 18 others	D. M. Swamy
25	FDP 22/2018 (NOTICE)	02-01-2021	Gowamma Vs Kariyamma	H. S. Gnanamurthy
26	O.S. 246/2018 (NOTICE)	02-01-2021	Bhagyamma G.N. Vs G.N.Prabhakar	K. C. Vishwanatha
27	O.S. 1/2019 (NOTICE)	02-01-2021	L. Shobha Vs Paramma	C. N. Krishnamurthy
28	EX 9/2019 (NOTICE)	02-01-2021	State Bank of India, Shettikere Branch Vs Shankaralingappa	G.S.Channabasappa
29	FDP 7/2019 (NOTICE)	02-01-2021	Vasanthakumari and another Vs Kariyamma and 7 others	Shreedhar N.N
30	EX 25/2019 (NOTICE)	02-01-2021	Rangappa Vs Thimmaiah	G. B. Adarsh

**Pri. Civil Judge and JMFC Court,CN Halli**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	FDP 16/2019 (NOTICE)	02-01-2021	Rathnamma Vs Ramaiah	H.S.Gnanamurthy
32	O.S. 9/2020 (NOTICE) IA/2/2020	02-01-2021	Kumar Vs B.M. Rajamma	G. Srinivasmurthy
33	Civil Misc. 1/2020 (NOTICE) IA/1/2020	02-01-2021	Bhagyamma Vs Sharadamma	C. N. Krishnamurthy
34	FDP 3/2020 (NOTICE)	02-01-2021	Rangamma Vs Laxmamma	M.K.Dakshinamurthy
35	O.S. 23/2020 (NOTICE) IA/1/2020	02-01-2021	Nagaraju Vs T.Mariyanna	Pavan Kumar S
36	EX 4/2020 (NOTICE)	02-01-2021	C.V.Mallikarjunaiah Vs N.Chandrashekharaiah	H. S. Gnanamurthy
37	EX 6/2020 (NOTICE)	02-01-2021	L.Rajanna Vs Balakrishna	D. M. Swamy
38	EX 7/2020 (NOTICE)	02-01-2021	L.Rajanna Vs Prabhulingaiah	D. M. Swamy
39	O.S. 40/2019 (Additional ISSUES)	02-01-2021	Narasimhaiah Vs Ashwathanarayana	M. V. Shivananda
40	O.S. 37/2017 (HEARING)	02-01-2021	Krishanappa Vs Chandrakala	Shreedhar N.N
41	FDP 1/2019 (HEARING) IA/1/2019	02-01-2021	Srinivas Vs Manjunatha Dead by Lrs 1a) Nagamma and 2 others and 2 more others	N.N.Sreedhara
42	O.S. 138/2020 (STEPS) IA/1/2020	02-01-2021	Rajappa Vs Jayanna	N.N.Sreedhara
43	EX 33/2016 (hear on I.A)	02-01-2021	Karegowda Vs Veeraiah	N.N.Sreedhara
44	O.S. 17/2016 (For compliance) IA/1/2016	02-01-2021	Zahirabi Vs Muster Unnissa	N.N.Sreedhara
45	O.S. 35/2020 (Written statement)	02-01-2021	Canara Bank, Chikkanayakanahalli Branch Vs Honnamma	C. N. Krishnamurthy

**Dangling IA:**



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	C.C. 293/2007 (HEARING)		Karnataka state pollution control Board <b>Vs</b> Latha Mining Company and Another	G.S.Channabasappa  C.K.Seetharamaiah
2	C.C. 76/2010 (HEARING)		C.N.Halli P.S. <b>Vs</b> Seivaaraj	HSGnamurthy
3	C.C. 289/2009 (EVIDENCE)		Chikkanayakanahalli P.S. <b>Vs</b> Gadiyappa Basappa Maradagi	APP
4	C.C. 220/2014 (EVIDENCE)		Chikkanayakanahalli P.S. <b>Vs</b> Sadiq alias riyaz.	
5	C.C. 1014/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station <b>Vs</b> Latha	Assistant Public Prosecutor
6	C.C. 563/2020 (STEPS)		The Excise Sub Inspector, Excise P.S. <b>Vs</b> Gopal	Assistant Public Prosecutor
7	C.C. 564/2020 (STEPS)		The Excise Sub Inspector, Excise P.S. <b>Vs</b> Chandra Rao	Assistant Public Prosecutor
<b>Cases listed below are adjourned due to Covid 19</b>				
8	C.C. 564/2017 (SUMMONS)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station <b>Vs</b> Govindaraju	Assistant Public Prosecutor
9	C.C. 131/2014 (EVIDENCE)	31-12-2020	Dharanamma <b>Vs</b> Mallikarjunaiah	S.H.Chandrashekaraiah  DMS
10	Cri.Misc. 777/2016 (EVIDENCE)	31-12-2020	Gangamamma <b>Vs</b> K.Chittaiiah	S.H.Chandrashekaraiah
11	C.C. 443/2017 (EVIDENCE)	31-12-2020	Jithendra <b>Vs</b> Thimmarayappa	J. S. Aravinda
12	C.C. 183/2018 (EVIDENCE)	31-12-2020	Ramachandraiah <b>Vs</b> Arunkumar C.S.	G. Srinivasmurthy/ G.Dilip
13	C.C. 184/2018 (EVIDENCE)	31-12-2020	Chandramma <b>Vs</b> Arunkumar C.S.	G. Srinivasmurthy/G.Dilip

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	C.C. 198/2018 (EVIDENCE)	31-12-2020	Chaya N.R. Vs Arunkumar C.S	G. Srinivasmurthy
15	C.C. 723/2019 (FRAMING OF CHARGE OR PLEA)	31-12-2020	B.S. Yogeesh Vs N.G.Raghu	N.N.Sreedhara
16	Cri.Misc. 486/2018 (EVIDENCE) IA/1/2018	31-12-2020	Sheela .K.M Vs Yogeesh S.L.	M. B. Nagaraj
17	C.C. 980/2018 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Kemparaju	Assistant Public Prosecutor
18	Cri.Misc. 24/2019 (EVIDENCE)	31-12-2020	C.K.Deepika @ C.K.Rekha Vs S.B.Channakeshava @ Channaiah	C. N. Krishnamurthy
19	Cri.Misc. 26/2018 (FLW to Respondent)	31-12-2020	C.B.Rangamma Vs C.K.Ranganatha	C. N. Krishnamurthy
20	Cri.Misc. 61/2018 (FLW to Respondent)	31-12-2020	Sunitha Vs Panduranga	S. Gopala Krishna
21	Cri.Misc. 95/2018 (For Balance)	31-12-2020	S.S.Chaithra and another Vs N.R.Chiranjeevi	K. S. Chandrashekar
22	C.C. 167/2018 (NBW to Accused)	31-12-2020	Sri Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Represented By its Secretary Vs Raghavendraswamy	S. H. Chandrashekaraiah
23	Cri.Misc. 204/2018 (FLW to Respondent)	31-12-2020	Sumayabanu Vs Nazir Ahamed	N.N.Sreedhara
24	Cri.Misc. 222/2018 (FLW to Respondent)	31-12-2020	Suneetha Vs Panduranga	S. Gopala Krishna
25	C.C. 564/2018 (NBW to Accused)	31-12-2020	K.N.Jagadeesh Vs Sharathbabu, S	C.Rajashekar
26	C.C. 594/2018 (NBW to Accused)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chikkanna	Assistabt Public Prosecutor
27	C.C. 606/2018 (NBW to Accused)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Doddaiah	Assistant Public Prosecutor

**Pri. Civil Judge and JMFC Court,CN Halli**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	C.C. 636/2018 (NBW to Accused)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station <b>Vs</b> Gangadhara	Assistant Public Prosecutor
29	P.C.R. 167/2018 (FOR ENQUIRY)	31-12-2020	Panchakshari <b>Vs</b> Kumarajah	G. B. Adarsh
30	C.C. 1013/2018 (NBW to Accused)	31-12-2020	Pavithra J <b>Vs</b> Thontaradhya .M ( Ramesh )	D. M. Swamy
31	C.C. 25/2019 (NBW to Accused)	31-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station <b>Vs</b> Nagaraja	Assistant Public Prosecutor
32	Crl.Misc. 150/2019 (FLW to Respondent)	31-12-2020	S.S Chaithra <b>Vs</b> N.R.Chiranjeevi	K. S. Chandrashekar
33	C.C. 163/2019 (NBW to Accused)	31-12-2020	Umesh. S <b>Vs</b> Vijaykumar	C. N. Krishnamurthy
34	Crl.Misc. 530/2019 (For Payment)	31-12-2020	Manjulamma <b>Vs</b> K.P.Manjunatha	Lokeshwara Y. G.
35	Crl.Misc. 203/2020 (PAPER PUBLICATION ISSUED)	31-12-2020	Kenamma <b>Vs</b> The Tahasildaar	D. M. Swamy
36	Crl.Misc. 204/2020 (PAPER PUBLICATION ISSUED)	31-12-2020	Kenamma <b>Vs</b> The Tahasildaar	D. M. Swamy
37	Crl.Misc. 205/2020 (Issues notice to the respondent)	31-12-2020	Sumayabanu <b>Vs</b> Nazir Ahamed	N.N.Sreedhara
38	Crl.Misc. 364/2020 (PAPER PUBLICATION ISSUED)	31-12-2020	Rukminamma <b>Vs</b> The Town Municipality by its Chief Officer	C.Rajashekhar

**Dangling IA:**



**Prl. Civil Judge and JMFC Court, CN Halli**  
**Smt. Thendral K**  
**Addl. Civil Judge and JMFC**  
**Cause List Date: 25-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	O.S. 20/2015 (NOTICE)		Syed Chotesab <b>Vs</b> Mahaboobi and others	
2	O.S. 44/2011 (/0000) (HEARING)		Shivanna <b>Vs</b> Handmakka	CKS
3	O.S. 12/2014 (HEARING)		kariyamma <b>Vs</b> Jayanna and others	C.Rajashekhar G.S.M and H.S.G
4	O.S. 88/2014 (HEARING)		H.M.Renukamma <b>Vs</b> Shivamma	
5	O.S. 314/2014 (HEARING)		H.C. Jayanna <b>Vs</b> Chief secretary and others	
6	O.S. 10/2016 (HEARING)		Shivanna <b>Vs</b> Kanchappa	H. T. Hanumanthaiah
7	O.S. 44/2016 (EVIDENCE) IA/1/2016		T.N. Shashidhara <b>Vs</b> T.N. Shivarudraiah	N.N.Sreedhara
8	O.S. 162/2013 (DEFENCE EVIDENCE)		Sharadamma and others. <b>Vs</b> Revamma and others.	N.N.Sreedhara G.Sreenivasamurthy
9	O.S. 286/2014 (STEPS)		Renukamma <b>Vs</b> Gangamma and others.	Fouziakhanum
10	O.S. 206/2008 (FOR OBJECTION)		Jayanna <b>Vs</b> Mahesh and others	
11	O.S. 144/2011 (petition amendment)		Lakshamma <b>Vs</b> Bandamma and others	
12	O.S. 130/2015 (Cross Examination)		Thontadraya <b>Vs</b> Rajashekar	N.S.
13	O.S. 156/2017 (DEFENCE EVIDENCE) IA/1/2017		Venkatamma and another <b>Vs</b> Mohan	S. Dilip
14	O.S. 460/2009 (STEPS)		K.Sudarshan <b>Vs</b> H.V.Mallikarjunaiah	G.S.Channabasappa H.R.Rameshbabu
15	O.S. 150/2012 (/0000) (STEPS)		Nagabhushhana <b>Vs</b> Mallikarjunaiah and others	

Prl. Civil Judge and JMFC Court, CN Halli  
Smt. Thendral K  
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Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 40/2015 (STEPS)		Cauvery Kalpatharau Grameena Bank Vs Shyalamma and others	
<b>Cases listed below are adjourned due to Covid 19</b>				
17	O.S. 209/2019 (SUMMONS)	23-12-2020	Chandraiah Vs Nagamma	Lokeshwara Y. G.
18	O.S. 42/2020 (SUMMONS) IA/1/2020	23-12-2020	Y.S.Ravikumar Vs Gangamma	C.Rajashekhar
19	O.S. 62/2014 (NOTICE)	23-12-2020	G.S.Sumangala Vs Rajashekaraiah	N.N.Sreedhara
20	O.S. 217/2017 (NOTICE) IA/1/2017	23-12-2020	Mallaiah Vs Devikariyappa	G. B. Adarsh
21	EX 26/2019 (NOTICE)	23-12-2020	State Bank of India, By its Manager, Vs C.P. Lokamma	G.S.Channabasappa
22	EX 8/2020 (NOTICE)	23-12-2020	Venkaatesh Vs Chandranaika alias Chandrashekara	G. B. Adarsh
23	EX 6/2011 (HEARING)	23-12-2020	Venugopala Vs Sarojamma and others	
24	O.S. 160/2014 (HEARING)	23-12-2020	Gangadharaswamy and another Vs parvathamma and others	
25	O.S. 140/2017 (HEARING)	23-12-2020	State Bank of India , By its Branch Manager, K.L.Rajesh Vs S.M.Kiranjith and another	G.S.Channabasappa
26	O.S. 155/2018 (HEARING) IA/1/2018	23-12-2020	Lingamma Vs Ningappa	T. Ravindrakumar
27	O.S. 38/2016 (EVIDENCE) IA/1/2016	23-12-2020	S.M.Channabasavaiah Vs S.M.Nagaraju	C.Rajashekhar
28	Civil Misc. 1/2018 (EVIDENCE)	23-12-2020	Gangadharaiah and 2 others Vs The Tahslidar	Shreedhar N.N
29	Civil Misc. 1/2019 (EVIDENCE)	23-12-2020	Lakkaiah Vs R. Ramaiah	G. B. Adarsh

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 794/2019 (SUMMONS)		K.S.Jayanna Vs Vijayakumar	S. Dilip
2	C.C. 694/2015 (EVIDENCE)		N.T.Sudhakar Vs Dayanapda. T.	BkS
3	C.C. 189/2016 (EVIDENCE)		Huliyar P.S. Vs Ramesha	
4	CrI.Misc. 294/2020 (ORDERS)		Hanumanthaiah Vs The Tahasildar	Manu K. L.
5	CrI.Misc. 295/2020 (ORDERS)		Shankaribai Vs The Tahasildar	Lokeshwara Y. G.
6	C.C. 323/2015 (STEPS)		T.M.Rajashekar Vs K.V.Manjunath Major	K.R.C
7	C.C. 571/2014 (NBW to Accused)		Huliyar P.S Vs Shivanna alias Nagenahalli shivanna	Assistant Public Prosecutor  Assistant public prosecutor
<b>Cases listed below are adjourned due to Covid 19</b>				
8	CrI.Misc. 177/2020 (NOTICE)	<b>28-12-2020</b>	Rangadhamaiah Vs The Tahasildaar	T. R. Somashekharaiiah
9	CrI.Misc. 178/2020 (NOTICE)	<b>28-12-2020</b>	Rangadhamaiah Vs The Tahasildaar	T. R. Somashekharaiiah
10	CrI.Misc. 187/2020 (NOTICE)	<b>28-12-2020</b>	Gowramma Vs The Tahasildaar	Lokeshwara Y. G.
11	CrI.Misc. 326/2020 (NOTICE)	<b>28-12-2020</b>	Gopalanayak alias Gopinayak Vs The Tahasildar	N. Jayanna
12	CrI.Misc. 327/2020 (NOTICE)	<b>28-12-2020</b>	D.M.Jayanna Vs The Tahasildar	Rathna ranjini
13	CrI.Misc. 328/2020 (NOTICE)	<b>28-12-2020</b>	D.M.Jayanna Vs The Tahasildar	Rathna ranjini
14	CrI.Misc. 329/2020 (NOTICE)	<b>28-12-2020</b>	D.M.Jayanna Vs The Tahasildar	Rathna ranjini
15	CrI.Misc. 60/2016 (For Balance)	<b>28-12-2020</b>	K.S. Banashankari Vs Govindaratu	G.S.M



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**Cause List Date: 25-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	CrI.Misc. 495/2016 (FLW to Respondent)	28-12-2020	L.S.Radhamma alias Radha Vs R.G.Mahesh alias Mahalingaiah	S.H.Chandrashekaraiiah
17	CrI.Misc. 510/2017 (FLW to Respondent)	28-12-2020	Sujatha and another Vs Mahesh H.L	M. S. Shankaralingappa
18	CrI.Misc. 143/2020 (APPEARANCE OF PARTY)	29-12-2020	Rangaiah Vs The Tahasildaar	H. R. Ramesh babu
19	CrI.Misc. 144/2020 (APPEARANCE OF PARTY)	29-12-2020	Rangaiah Vs The Tahasildaar	H. R. Ramesh babu
20	CrI.Misc. 46/2015 (HEARING)	29-12-2020	Shanthamma Vs T.Nagaraju	
21	P.C.R. 87/2016 (HEARING)	29-12-2020	Kalamma Vs Raghu	H.T.Hanumanthaiah
22	P.C.R. 50/2018 (HEARING)	29-12-2020	Syed Jaheer Vs Nagappa and 2 others	H. T. Hanumanthaiah
23	P.C.R. 22/2016 (EVIDENCE)	29-12-2020	M.C. Basavaraju Vs vijakumar	
24	CrI.Misc. 220/2017 (STEPS)	29-12-2020	Chandramma @ Chandrakala and another Vs Hemanth Kumar @ Naveen	N.N.Sreedhara
25	CrI.Misc. 630/2019 (STEPS) IA/1/2019	29-12-2020	Parinitha B.N Vs Nanjappa B.B @ Raghu	S. Dilip
26	CrI.Misc. 502/2019 (FOR OBJECTION) IA/1/2019	29-12-2020	Devamma Vs Nataraju	K. C. Vishwanatha
27	CrI.Misc. 137/2020 (FOR OBJECTION) IA/1/2020	29-12-2020	Preetham .N Vs M.B.Nagaraju	K. H. Satheeshappa
28	CrI.Misc. 171/2020 (FOR OBJECTION)	29-12-2020	Y.Prabhakarashetty Vs P.Umesha	K.H.Satheeshappa
29	C.C. 586/2011 (NOTICE)	31-12-2020	Huliyar P.S Vs Balleshivanna and others.	Assistant Public Prosecutor
30	C.C. 597/2011 (NOTICE)	31-12-2020	Huliyar P.S Vs Hanumesh and others.	G.Srinivasamurthy Assistant Public Prosecutor
				BKS

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**Cause List Date: 25-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 570/2014 (APPEARANCE OF PARTY)	31-12-2020	Huliyar P.S. Vs SHEKARAI AH	Assistant Public Prosecutor
32	C.C. 471/2017 (EVIDENCE)	31-12-2020	Huliyar Police Station Vs Gangadhara C.R	Assistant Public Prosecutor
33	CrI.Misc. 546/2017 (EVIDENCE) IA/1/2017	31-12-2020	Lakshamma @ Tholasamma and another Vs Eshwaraiah	T. R. Somashekharai ah
34	C.C. 765/2017 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Thimmaiah	Assistant Public Prosecutor
35	C.C. 458/2018 (EVIDENCE)	31-12-2020	H.N. Chandrashekhar Vs Chidananda murthy.A.P	H. T. Hanumanthaiah
36	C.C. 471/2018 (EVIDENCE)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Dadapeer A Mahammad Dadapeer	Assistant Public Prosecutor
37	C.C. 283/2017 (STEPS)	31-12-2020	Prakash Vs Hindustan Infracon India Limited and 2 others	B.V.Rajev
38	C.C. 285/2017 (STEPS)	31-12-2020	Rajanna .S Vs Hindustan Infracon India Limited and 2 others	B.V.Rajeev
39	C.C. 565/2017 (STEPS)	31-12-2020	Guruji.A Vs Samruddha Jeevan Foods India Limited, By its Director of Development	B. K. Sadashivappa
40	C.C. 566/2017 (STEPS)	31-12-2020	Kotturamma Vs Samruddha Jeevan Foods India Limited by its Director of Development	B. K. Sadashivappa
41	C.C. 943/2019 (For HBC)	31-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Chidananda	Assistant Public Prosecutor

**Dangling IA:**